

Capitation Fee

1144. DR. C. SILVERA:
 SHRI KASHIRAM RANA:
 SHRIMATI GEETA MUKHER-
 JEE:
 SHRI P.M. SAYEED:
 SHRI J. CHOKKA RAO:
 SHRI J.P. AGARWAL:

Will the PRIME MINISTER be pleased to state:

(a) whether the executive committee of the All India Council for Technical Education (AICTE) has taken certain steps to curb the practice of charging capitation fees in technical institutions of the country;

(b) if so, the details thereof;

(c) whether the AICTE has also taken some other steps to improve the norms and standards for various courses;

(d) if so, the details thereof coursewise;

(e) whether the growth of commercial-

ised educational institutions in the country has increased very much; and

(f) the steps AICTE has taken to curb the mushroom growth of these institutions.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (f). As provided in the AICTE Act, the Executive Committee of the All India Council for Technical Education has approved guidelines for admission which have been circulated to all concerned. As regards tuition fees the Committee was of the view that there is an urgent need to bring fees in technical institutions to a realistic level so that there is some reasonable relationship between the fees charged and the actual cost of training. The present tuition fee being charged in Government and Government aided institutions is of the order of Rs. 200 to Rs. 400 per annum, which remains mostly at per-independence level. As against this, private engineering colleges in the following States are charging high fees at the rates indicated against each:

1.	Andhra Pradesh	Rs. 6500/- P.A.
2.	Karnataka	(i) Rs. 12500/- P.A. (for non-Karnataka students) (ii) 8500/- P.A. (for Karnataka Students)
3.	Madhya Pradesh	Rs. 10,000/- P.A.
4.	Maharashtra	Rs. 6500/-P.A.
5.	Tamil Nadu	Rs. 4500 to Rs. 5000/-P.A.

The difficulty, however, is that the paying capacity of an average Indian is limited

and if the fees are raised beyond paying capacity, some loan arrangements to stu-

dents may have to be made which could be returned over a period of time after they enter into employment. This will give opportunity to meritorious students of weaker sections and not only to those who can afford to pay more fees.

All technical institutions have to follow these guidelines and the defaulting technical institutions can be derecognised. These steps will curb the evil practice of charging capitation fee.

Norms and standards for degree courses in Engineering & Technology, Management, Pharmacy and Architecture as also norms and standards for diploma courses in Engineering & Technology and Pharmacy have been prepared and updated. These have to be adopted by all technical institutions. Further, no new institutions can now be set up without the prior approval of AICTE.

Paper at Concessional Rates

1145. SHRIGULABCHAND KATARIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have stopped giving paper on concessional rates in the educational field;

(b) if so, since when and the reasons therefor;

(c) whether the Hindustan Paper Corporation a public undertaking has decided to discontinue the supply of paper from April-June 1989 after keeping crores of Rupees as advance for one full year;

(d) if so, the reasons therefor;

(e) whether the text books and notebooks are being sold at high prices because

of the shortage of the paper; and

(f) if so, the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The Scheme regarding supply of White Printing Paper at concessional rates to the educational sector in the States/UTs has been in operation till 1989-90. Government decision on the continuance of the scheme has not yet been taken.

(c) No, Sir.

(d) to (f). Does not arise.

[*Translation*]

Selling of Answers Books, Mark-Sheets and Degrees of Delhi University Examinations

1146. SHRIGULABCHAND KATARIA: Will the PRIME MINISTER be pleased to state:

(a) whether it has been reported in the press that answer books, mark-sheets and degrees of Delhi University examinations were being sold publicly;

(b) if so, whether any inquiry has been conducted in the matter; and

(c) if so, the action taken by Government against the erring officials found involved?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). The information is being collected and would be laid on the Table of the Sabha.